

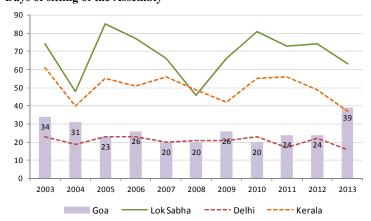
# **Vital Stats**

# Goa Legislative Assembly 2012-13

The tenure of the sixth Goa Legislative Assembly commenced in March 2012. The Assembly sat for 24 days in two sessions in 2012 and for 39 days in three sessions in 2013.

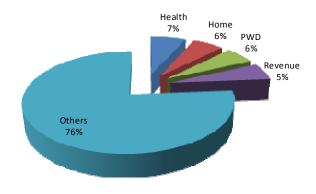
### In 2013, the Assembly sat for 39 days

#### Days of sitting of the Assembly



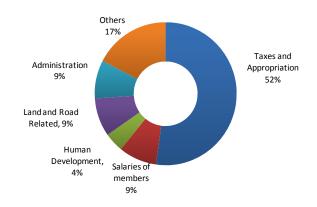
- The Constitution does not mandate a minimum number of sitting days for the Assembly; it only mandates that a session be held every six months.
- Over the last ten years, the Assembly sat for an average of 26 days a year. In the same period, the Lok Sabha sat for an average of 68 days.
- The Assembly recorded the highest number of sitting days in the last 10 years, at 39 days.
- Till May 2013, the sixth Assembly sat for a total of around 303 hours in four sessions.

## Health, Home, PWD and Revenue Departments got a fourth of the Questions



- Starred Questions are questions to be answered orally by Ministers during Question Hour. Answers to Unstarred Questions are submitted in writing to the House.
- A total of 2,453 Starred and 4,132 Unstarred Questions were raised in the four sessions till May 2013.
- Around 11 per cent of Starred Questions were answered orally.

## Tax and Appropriation Bills made up more than half the Bills passed

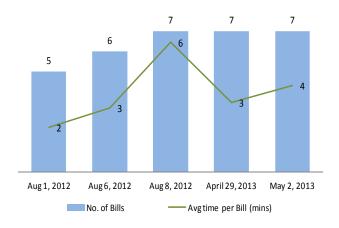


- Of the 40 Bills passed by the current Assembly till May 2013, 52 per cent pertained to taxes or were Appropriation Bills
- Nine percent of the Bills passed related to land and road Development.
- Three Bills The Goa Succession, Special Notaries and Inventory Proceeding Bill, 2012, The Goa Land Use (Regulation)(Amendment) Bill, 2012 and The Goa Commission for Minorities Bill, 2012 - were referred to Select Committees.

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May 27, 2014

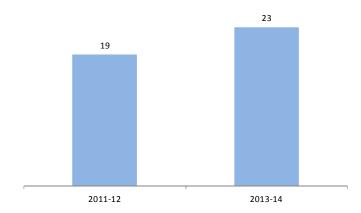
#### Most Bills were passed with little discussion



- Excluding Appropriation Bills, the Assembly passed 32 Bills, which were taken up together for discussion and passing in five days.
- Almost all Bills were passed within three days of introduction.
- On average, each Bill was discussed for four minutes.

# Over 75 per cent of the Members participated in the Budget discussion

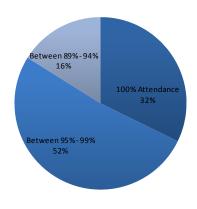
Member participation in Budget Discussion



- As in Parliament, the Assembly usually does not have time to discuss the budgetary proposals of each ministry (Demands for Grants). Demands of only a few ministries are discussed at length. The rest are 'guillotined', i.e. put to vote without any discussion.
- The Goa Assembly discussed the Budget for over six and a half hours in 2011 and 2013.
- The Assembly discussed the Demands for Grants for over 70 hours in 2013-14.

#### Average attendance for the sixth Assembly was over 98 per cent

Members' Attendance for the 6<sup>th</sup> Assembly (till May 2013):



- Over 84 per cent of the Members recorded an attendance of 95 per cent and above during the sixth Assembly.
- Only one Member recorded attendance less than 90 per cent.

\*Excludes data for Ministers, Speaker and Leader of Opposition

Note: All data till May 2013, as provided by the Goa Assembly

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